

Bio Data



Hon'ble Harnam Singh Thakur

- **Personal**

Mr. Harnam Singh Thakur - born on 19.8.1960 at village Dharmera (Dohduan) in Sundernagar , Distt. Mandi (H.P).

- **Academic Qualifications**

- LL.B & LL.M from H.P. University, Shimla.
- Graduation (BSC) from Govt. College Bilaspur (HP).

- **Professional**

- Served as Asstt. Prof. in Deptt. of Laws in H.P.U. Shimla (August 1989 till March 1991).
- Served as The Registrar General at Hon'ble Punjab & Haryana High Court, Chandigarh (September 2018 to August 2019).
- Served as The Registrar Vigilance at Hon'ble Punjab & Haryana High Court, Chandigarh (March, 2018 to September 2018).
- Served as The Registrar Administration at Hon'ble Punjab & Haryana High Court Chandigarh for 5 years (April 2008 to March 2013).

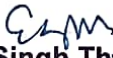
- Served as The District and Sessions Judge, Ambala, Haryana, after initially joining at Hisar through HCS (Judicial) in March 1991 as Judicial Magistrate.
- Served as The District and Sessions Judge Gurgaon, Haryana for 3 years and 7 months.
- Nominated to represent India in 2016 for a Seminar on "Laws on Cross Border Terrorism of SAARC Countries" hosted by Sri Lanka at Colombo.
- Served as The Judicial Member at Haryana State Consumer Disputes Redressal Commission, Panchkula, Haryana from 17th September 2019 to 15th September 2021.
- Presently working as Member (Judicial) & H.O.D in NCLT, Chandigarh Bench.

- **Research**

- Did project under UGC for PHD programme on "Himachal Pradesh Hindu Religious and Charitable Endowment Act 1987".

- **Interest & Hobbies**

- Music both Vocal and Instrumental.
- Social work (Helping downtrodden, mentally disabled and physically handicapped people).


(Harnam Singh Thakur) 1.2.23
Member (Judicial) & H.O.D.
National Company law Tribunal
Chandigarh Bench